

GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
SPAM MAIL

961

Shri Avtar Singh Karimpuri

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

(a) whether about eight percent of mail originating in the country is spam;

(b) if so, the details thereof;

(c) whether Government proposes to bring a legislation in order to enable net users to get rid of net nuisance;

(d) if so, the details thereof; and

(e) if not, the reasons therefore?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI SACHIN PILOT)

(a) and (b): Worldwide various organisations publish report on Internet Security covering aspects like spam e-mail originating from various countries including India, cyber threats and attack trend in the cyber space. Different methodology and technique for data collection are followed by these organisations. Accordingly to these International reports, approximately 85-91% of total e-mail traffic worldwide is categorized as spam. The share of spam e-mail originating from India varies between 6-8% of total worldwide spam e-mail traffic.

(c) to (e): The Information Technology Act 2000 has been amended by the Information Technology (Amendment) Act 2008 with effect from 27.10.2009. Section 66A of the Act provides for punishment for sending spam or unsolicited Email messages from communication services.